

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 288 of 2013 & IA-385 of 2013

Dated : 7th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Wardha Power Co. Ltd. ... Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Anjali Chandurkar for R-1

Mr. Buddy A. Ranganadhan for R-2

ORDER

We have heard the learned counsel for the parties.

Post the matter for rejoinder submission on **9th May, 2014.**

In the meantime, written submissions be filed by the parties after serving copy on the other side.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**